DIGITALIZATION OF GRAM PANCHAYATS

†3789. SHRI DEVESH SHAKYA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether the Government is aware that the Gram Panchayats of various States are still not equipped with facilities like computers and active internet connection, State-wise particularly in Uttar Pradesh and in Lok Sabha Constituencies Etah, Kasganj, Kannauj, Mainpuri, Auraiya, Etawah in Uttar Pradesh';
(b) if so, the details thereof and the reasons therefor;
(c) whether the Government has set any time-frame for digitisation of Gram Panchayats and implementation of Digital India programme and if so, the details thereof;
(d) the steps taken by the Government so far to provide computers and active internet connection to the Gram Panchayats, State-wise in Uttar Pradesh and in LokSabha constituency Aonla in Uttar Pradesh; and
(e) the time by which the above facilities are likely to be made available in all the Gram Panchayats, State-wise including Uttar Pradesh?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) to (e) Panchayat, being "Local Government", is a State subject and part of the State list of the Seventh Schedule of the Constitution of India. Thus the primary responsibility of providing computers and internet connectivity in Panchayats lies with States/UTs. However, under the Centrally Sponsored Scheme of Rashtriya Gram SwarajAbhiyan (RGSA), the Ministry supplements the efforts of States/UTs including Uttar Pradesh by providing Computers and peripherals, at a limited scale, with particular focus on the North Eastern States. The state-wise status of computers in Gram Panchayat Bhawan is attached at **Annexure -I**.

The Ministry, with its limited resources under RGSA, attempted saturation approach for supporting computerization Gram Panchayat. Accordingly, during 2024–25 special efforts were taken for the Gram panchayats having their own building and approved 22,164 computers to different States/UTs, apart from 30,398 computers already approved under the scheme to States/UTs, including Uttar Pradesh.Details of computers approved under the scheme, State/UT-wise including Uttar Pradesh is attached at **Annexure-II**. District-wise information is not maintained centrally**.**

Further, BharatNet project being funded by Digital Bharat Nidhi (DBN) is being implemented in a phased manner to provide broadband connectivity to all Gram Panchayats (GPs). This infrastructure is leased to TSPs/ISPs for provision of internet connectivity in

GPs/rural areas including post offices/other Government institutions/ villages, schools, and private areas.

As of August 2025, out of 2,69,239 GPs/equivalents, 2,18,347 GPs/equivalents have been made Service Ready (Points) for providing high speed internet services under the BharatNet project. The State-wise details of GPs made Service Ready for providing Broadband services is given in **Annexure-III**. Further, out of 2225 Gram Panchayats in AonlaLokSabha constituency 1280 Gram Panchayats are Service Ready as per the BharatNet UNMS Dashboard. Further, the status of service ready Gram Panchayats in specific districts is as follows:

District Panchayat	Total Number of Gram Panchayat	Service Ready Gram Panchayats
Etah	569	405
Kasganj	423	232
Kannauj	499	80
Mainpuri	549	346
Auraiya	477	196
Etawah	469	389

Furthermore, Amended BharatNetProgramme has been approved by Cabinet on 04.08.2023, wherein up-gradation of existing network of BharatNet Phase-I and Phase-II and work of creation of network in remaining GPs is proposed. BSNL has been nominated as the Project Management Agency. Also, Ministry has facilitated an interface on the eGramSwaraj portal to enable service-ready Gram Panchayats to easily apply for Fibre-to-Home (FTTH) connections.

Under Digital India Programme, the Ministry is implementing e-Panchayat Mission Mode Project (MMP), in all the States/ Union Territories (UTs) of the country including Uttar Pradesh. The aim is to revamp the functioning of Panchayats and to make them more transparent, accountable, and effective. Ministry has launched eGramSwaraj, an accounting application to simplify Panchayat work like planning, accounting, and budgeting. Ministry has also integrated eGramSwaraj with Public Financial Management System (PFMS) for Gram Panchayats (GPs) to make real-time payments to vendors/service providers. As on Date, 2,46,863 Gram Panchayat Development Plans (GPDPs) for 2025-26 have been prepared and available in e-GramSwaraj.

All States are making efforts to implement e-Panchayat MMP, based on their available resources. However, due to differentials in the level of preparedness of Panchayats across the country, States are at different stages of implementing these applications.

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Annex refer to in reply to Part (a) to (e) of the Lok Sabha Unstarred Question No. 3789 to be answered on 12/08/2025
Status of Computers in Gram Panchayat Bhawan

Sl. No	Name of the States/UTs	Total GPs	GPs with Computers	GPs without Computers
1	Andhra Pradesh	13371	9991	3380
2	Arunachal Pradesh	2108	1372	736
3	Assam	2192	1324	868
4	Bihar	8053	2000	6053
5	Chhattisgarh	11693	6309	5384
6	Goa	191	191	0
7	Gujarat	14648	14181	467
8	Haryana	6227	631	5596
9	Himachal Pradesh	3615	3615	0
10	Jammu and Kashmir	4291	4291	0
11	Jharkhand	4345	2248	2097
12	Karnataka	5948	5948	0
13	Kerala	941	941	0
14	Madhya Pradesh	23011	22565	446
15	Maharashtra	27943	27943	0
16	Manipur	161	161	0
17	Meghalaya	6431	4754	1677
18	Mizoram	834	305	529
19	Nagaland	1315	724	591
20	Odisha	6794	5576	1218
21	Punjab	13236	300	12936
22	Rajasthan	11193	11193	0
23	Sikkim	199	149	50
24	Tamil Nadu	12525	10941	1584
25	Telangana	12848	5045	7803
26	Tripura	606	588	18
27	Uttar Pradesh	57691	57691	0
28	Uttarakhand	7817	2863	4954
29	West Bengal	3339	3339	0
Union Territories				
30	Andaman & Nicobar	70	70	0
31	Dadra And Nagar Haveli and Daman And Diu	42	42	0
32	Lakshadweep	10	10	0
33	Ladakh	193	193	0
34	Puducherry	108	108	0
Total		**263989**	**207602**	**56387**

Annex refer to in reply to Part (a) to (e) of the Lok Sabha Unstarred Question No. 3789 to be answered on 12/08/2025

Status of State/UT-wise Computers Approved Under Revamped RGSA

Sl. No	State/UTs	Number of Computers Approved
1	Andhra Pradesh	1922
2	Arunachal Pradesh	1936
3	Assam	2055
4	Bihar	4267
5	Chhattisgarh	6496
6	Goa	0
7	Gujarat	43
8	Haryana	1363
9	Himachal Pradesh	334
10	Jammu and Kashmir	1318
11	Jharkhand	2306
12	Karnataka	0
13	Kerala	200
14	Madhya Pradesh	289
15	Maharashtra	1625
16	Manipur	141
17	Meghalaya	1677
18	Mizoram	591
19	Nagaland	739
20	Odisha	350
21	Punjab	8334
22	Rajasthan	1554
23	Sikkim	235
24	Tamil Nadu	1594
25	Telangana	3452
26	Tripura	493
27	Uttar Pradesh	3145
28	Uttarakhand	4260
29	West Bengal	1712
30	Andaman & Nicobar	0
31	The Dadra And Nagar Haveli And Daman And Diu	4
32	Lakshadweep	0
33	Ladakh	127
34	Puducherry	0
Total		**52562**

Annex refer to in reply to Part (a) to (e) of the Lok Sabha Unstarred Question No. 3789 to be answered on 12/08/2025

State wise details service ready points for providing Broadband connections.

S.No.	States/UTs	Total no. of GPs	No. of Service Ready Points*
1	Andaman And Nicobar Islands	70	81
2	Andhra Pradesh	13327	12972
3	Arunachal Pradesh	2108	1145
4	Assam	2665	1634
5	Bihar	8054	8860
6	Chhattisgarh	11623	9759
7	Goa	191	0
8	Gujarat	14674	14563
9	Haryana	6225	6204
10	Himachal Pradesh	3615	416
11	Jammu And Kashmir	4291	1115
12	Jharkhand	4345	4649
13	Karnataka	5948	6251
14	Kerala	941	1130
15	Ladakh	193	193
16	Lakshadweep	10	9
17	Madhya Pradesh	23011	18106
18	Maharashtra	27952	24778
19	Manipur	3812	1485
20	Meghalaya	6838	697
21	Mizoram	843	539
22	Nagaland	1315	236
23	Odisha	6794	7099
24	Puducherry	108	101
25	Punjab	13236	12807
26	Rajasthan	11193	8997
27	Sikkim	199	54
28	Tamil Nadu	12525	10298
29	Telangana	12860	10926
30	The Dadra And Nagar Haveli And Daman And Diu	42	41
31	Tripura	1194	772
32	Uttar Pradesh	57691	47451
33	Uttarakhand	7788	2021
34	West Bengal	3339	2958
	Total	**269020**	**218347**

* The data is sourced from the BharatNet UNMS Dashboard, and some Gram Panchayats may have more than one service-ready points.